

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.188/MP/2019 along with IA No.66/2019

Subject : Petition under Section 79(1)(f) of the Electricity Act, 2003 for adjudication of disputes arising out of and in relation to the Power Sale Agreement (PSA) dated 15.9.2006 between erstwhile Punjab State Electricity Board, i.e. the predecessor of Punjab State Power Corporation Ltd. (PSPCL) and PTC India Ltd. (PTC) for purchase of 340 MW of power from 1200 MW Teesta-III Hydro-electric Project of Teesta Urja Ltd. pursuant to the PPA dated 28.7.2006 between PTC and TUL and the BPTA dated 4.6.2010 signed between PGCIL, PSPCL, other Discoms of Uttar Pradesh, Rajasthan & Haryana and PTC.

Date of Hearing : 7.2.2023

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioners : PTC India Ltd. and Anr.

Respondents : Punjab State Power Corp. Ltd. (PSPCL) and Anr.

Parties Present : Shri Ravi Kishore, Advocate, PTC
Shri Keshav Singh, Advocate, PTC
Shri M. G. Ramachandran, Sr. Advocate, PSPCL
Ms. Poorva Saigal, Advocate, PSPCL
Shri Shubham Arya, Advocate, PSPCL
Ms. Pallavi Saigal, Advocate, PSPCL
Ms. Sikha Sood, Advocate, PSPCL
Ms. Anumeha Simit, Advocate, PSPCL
Ms. Suparna Srivastava, Advocate, CTUILL
Shri Tushar Mathur, Advocate, CTUIL
Ms. Tejasvita Dhaman, Advocate, CTUIL
Shri Swapnil Verma, CTUIL
Ms. Priyanssi Jadiya, CTUIL

Record of Proceedings

At the outset, learned senior counsel and learned counsel for the parties submitted that the parties are positively negotiating the possibility of mutual settlement for procurement of power from Teesta Urja Limited Hydro Project as per the advice of the Commission vide Record of Proceedings for the hearing dated 29.9.2022 and may be permitted additional three weeks in this regard.

2. Considering the request of the learned senior counsel and learned counsel for the parties, the Commission adjourned the matter.

3. The Petition shall be listed for hearing on 18.4.2023.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**